

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

TCP (IB)-167/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMKAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: **K. P. MONDAL & SONS LTD.**

v/s.

FOURCESS ENGINEERING INDIA LTD.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

23. TCP (IB)-167/I&BC/(MB/2017

At request of the Petitioner counsel, list this matter on 5.7.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)